

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 41 of 2017**

**Dated: 27<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Bangalore Electricity Supply Company** .... **Appellant(s)**

**Vs.**

**Karnataka Electricity Regulatory Commission** .... **Respondent(s)**  
**& Ors.**

Counsel for the Appellant(s) : Mr. Anand Sanjay Nuli  
Mr. Nanda Kumar

Counsel for the Respondent(s) : -

**ORDER**

Two weeks time is granted to learned counsel for the appellant to submit on withdrawal of the appeal.

List the matter on **23.10.2018.**

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*ts/mk*